

**SECTION XI**  
**IN THE SUPREME COURT OF INDIA**  
**CIVIL APPELLATE JURISDICTION**

LISTED ON: 01.12.2014  
Court No. 8  
Item No. 66

**PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14690 OF 2014 AND 36460 OF 2012**

WITH PRAYER FOR INTERIM RELIEF

M/S PANTALOON RETAIL (I) LTD.

...PETITIONER

VERSUS

CHIEF CONTROLL. REV. AUTH. & ORS.

...RESPONDENTS

**OFFICE REPORT**

**SLP (C) NO. 14690 OF 2014**

The matters above mentioned was listed before the Hon'ble Court on 11.07.2014, when the Court was pleased to pass the following order:

“Issue notice, in the light of the fact that the petitioner has deposited a sum of Rs.1,09,00,000/-, as directed in the order of 10.04.2013 by the Court of Chief Controller Revenue Authority, Uttar Pradesh, Allahabad, there shall be a stay in respect of remaining amount to be paid.”

It is submitted that there are four respondents and are represented through Mr. R.P. Mehrotra, Advocate. He has filed counter affidavit and the same has been included in the SLP paper books.

**SLP (C) NO. 36460 OF 2012**

The matters above mentioned was listed before the Hon'ble Court on 14.07.2014, when the Court was pleased to pass the following order:

“At the request of the counsel for the respondent-State four weeks' time is granted to file counter affidavit. Time, as prayed for, is granted.  
Post along with SLP(C) NO.14690 of 2014.”

Cont.2/-

It is submitted that there are four respondents and are represented through Mr. R.P. Mehrotra, Advocate. He has filed counter affidavit and the same has been included in the SLP paper books.

Service of show cause notice is complete in both the matters.

The matters above mentioned were listed before the Court of Registrar on 05.11.2014. when the following order was passed:

“Service is complete.  
The pleadings are also complete.  
Registry to process the matter for listing before the  
Hon'ble Court, as per rules.”

The matters above mentioned are listed before the Hon'ble Court with this Office report.

Dated this the 29<sup>th</sup> day of November, 2014.

**ASSISTANT REGISTRAR**

Copy to:

Mr. Shantanu Sagar, Advocate

Mr. Chandra Prakash, Advocate

Mr. R.P. Mehrotra, Advocate

**ASSISTANT REGISTRAR**